

PRINCIPAL DISTRICT & SESSIONS COURT, MADURAI BAIL LIST ON 24.02.2021

Sl No	Cr/MP No	Accused Name	Cr. No	P.S	Sec.	Remand	Advocate names
1	423/2021	Senthilkumar @ Karthick, S/o.Isakki Pandian	679/ 2019	Thirumangala m Town	392 r/w 397 IPC	11.12.2020	PAT.S.Iyappakathir vel
2	945/2021	Ananthalingam, S/o.Meenakshi Sundaram	1442/ 2020	Vilakuthoon	406 409 420 468 and 471 IPC	18.12.2020	S.Nedunchelian
3	790/2021	N.S.Lakshmi, W/o.Senthil	1442/ 2020	Vilakuthoon	406 409 420 468 and 471 IPC	AB	P.Kumaravel
4	1071/2021	Jeyachandran, S/o. Ganesan	2706/ 2021	Sellur P.S	302 and 307 IPC	18.12.2020	S.Sivapandi 9443907290
5	1185/2021	Ananthakumar S/o Philipkumar	142/2 021	Karimedu P.S.	294(b),387,5 06(ii) of IPC and 25(1A) of Arms Act	3.2.2021	M.Alexsandar Devanesam

6	1280/2021	Saravanan S/o. Rasu Servai	34/20 21	Silaiman	120(B),399 of IPC	28.1.2021	D.Sumathi
7	1281/2021	1)Balamurugan S/o.Selvam 2)Duraikannan S/o.Muthusingam 3)Muruganantham S/o.Muthusingam	34/20 21	Silaiman	120(B),399 of IPC	28.1.2021	D.Sumathi
8	1282/2021	Ramesh S/o. Manimaran	34/20 21	Silaiman	120(B),399 of IPC	28.1.2021	D.Sumathi
9	1283/2021	Saranraj(Saran) S/o. Saravanan	34/20 21	Silaiman	120(B),399 of IPC	28.1.2021	D.Sumathi
10	1286/2021	Rajesh, S/o. Rajendran	17/20 21	Thiruman galam Town	406,420, 468,471, 506(i) of IPC	10.1.2021	PAT.S.Iyappa Kathirvel
11	1289/2021	Bharath S/o. Duraikannan	32/20 21	Samayanallur	394 of IPC	23.1.2021	G.Elangovan

12	1292/2021	R.Rajadurai S/o. Rathinam	64/20 21	Samayanallur	4(1-A)TNP Act	9.2.2021	R.VijayaGopal
13	1336/2021	Vivekanathan @ Vivek @ Raja @ Balan @ Anandhan @ Rajamouli S/o. Janarthanan	2594/ 2020	Tallakulam	505(1)(b) of IPC and Sec.10(a)(i) (iv),13(1)(b) of Unlawful Activities (Prevention) Act 1967	26.12.2020	S.Raja
14	1337/2021	Vivekanathan @ Vivek @ Raja @ Balan @ Anandhan @ Rajamouli S/o. Janarthanan	1916/ 2020	Tallakulam	505(1)(b) of IPC and Sec.13(1)(b) of Unlawful Activities (Prevention) Act 1967	26.12.2020	S.Raja
15	1338/2021	Nandhini Priya W/o. Balakrishnan	63/20 21	Teppakulam	406,420 of IPC	28.1.2021	M.Karuppaiah
16	898/2021	Kalidoss S/o.Chinnadurai	63/ 2021	Theppakulam P.S	406 &420 IPC	AB	S.Thoppammal 6374834212
17	1339/2021	Karupasamy @ Pavadai S/o. Sivanesan	133/2 021	Avaniyapura m	436 of IPC	9.2.2021	C.Karthikeya
18	1340/2021	Alagesan @ Alagesh S/o. Murugan	7/202 1	Melur AWPS	376,511 of IPC	31.1.2021	V.R.Manoharan

19	1342/2021	Sabarinathan	1227/ 2020	Thiruman galam Town	147,148, 342,302, 109 of IPC	20.12.2020	PAT.S.Iyyappa kathirvel
20	1403/2021	Pandi S/o. Otcha Thevar	54/20 21	Thirumangala m Town	4(1-A),4(1) (i) of TNP Act	8.2.2021	PAT.S.Iyappakathir vel
21	1458/2021	Raisa @ Suriyaprakash, S/o.Somasundaram	2138/ 2020	Anna nagar	302 of IPC	10-12- 2020	C.Senthamilselvan
22	1459/2021	Vinuchakkaravarthi (Sakkarai @ Bonda), S/o.Balu	12/20 21	Theppakulam Crime	392,397 & 506(2) of IPC	09.012020	C.Karthikeya
23	1460/2021	S.Kanakavalli, W/o.Sivapandian	1797/ 2020	S.S.Colony	147,148,149, 323,324,307 and 302 r/w 114 of IPC	19.02.2021	M.Meenal Pandian
24	1461/2021	Ponnalagu, w/o.Ramachandran	36/20 21	Kallikudi	4(1-A)of TNP Act	13-02- 2021	PAT.S.Iyyappakathi rvel
25	1462/2021	Amirthavalli, W/o.Manithevar	48/20 21	Nagamalaipu dukottai	4(1-A), 4(1) (a)of TNP Act	16-02- 2021	Sundarrajan

26	1463/2021	Vigneswaran, S/o.Sanmugam	101/2 021	Karimedu	147,341, 294(b),323, 324,307, 506(ii) of IPC	21-01- 2021	P.Jeyaganesan
<u>ANTICIPATORY BAIL PETITION</u>							
27	1850/2020	1. Rahul Singh, S/o.Ram Kissan Singh @ Baskar 2. Latha Bai @ Latha, W/o.Ram Kissan Singh @ Baskar	12/ 2020.	Thallakulam	498(a) 406 294(b) 526(ii) of IPC	AB Interim	R.V.Ramesh 9786391147
28	1670/2020	1.S.Manikandan, S/o.Suymbu 2.Muthuselvi, W/o.Krishnakumar 3.Vijayarani, W/o.Suymbu	17/ 2020	Thilagar Thidal	498(A) 506(i)of IPC	AB	R.Aravind Raj 9444336147
29	1774/2020	Jaspal Singh	153/2 012	ALGSC Madurai Ps.	120(b) 419 468 471 420 506(ii) of IPC	AB Interim Bail granted on 24.03.2020	PAT.S.Iyappakathir vel 9976914539
30	3297/ 2020	1.L.Chidambara Senthil Vignes S/o. Lakshmanan 2.Manonmani @ Vinitha W/o. S.Murugan 3.S.Murugan S/o.Sankaran 4.M.Lakshmanan S/o.Manonmani 5. C.L.Velammal W/o.Lakshmanan	8/ 2020	AWPS Thirupparank undram	294(b),420, 506(i) IPC	AB Intervener	A.K.Alagarsamy 9842156062 V.Sivakumar 9944211787

31	5046/2020	1. J.Vignesh, S/o. Jeganathan 2. J.Rajalakshmi, W/o. S.Jeganathan 3. J.Meenatchi, S/o. S.Jeganathan 4. N.Karthick Krishnan @ Karthikeyan, S/o. Nagamani	43/ 2020	AWPS Tallakulam. P.S	498(A), 406, IPC	AB Interim bail granted on 07.11.2020	S.Sureshkumar 9003609898
32	729/2021	Backiyadnan, S/o. Arumugam	65/ 2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.729/202 1	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/ 2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
33	730/2021	Jayachandran, S/o. Karupiah	65/ 2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.730/202 1	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/ 2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
34	731/2021	Karuppaiah, S/o. Masanam	65/ 2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160

	01/2021 in Crmp No.731/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
35	732/2021	1. Perumal. S/o. Rengasamy 2. Sam Immanuel S/o. Mohan	65/2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.732/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
36	733/2021	1. P.Subbulakshmi, W/o. Panneerselvam 2. Ranjithkumar, S/o. Ukkirapandi	65/2020	CCB, Madurai	120 (b) 294(b), 465, 467,468, 471, 420, 447 and 506(ii) IPC	AB	S.G.L.Rishwanth 9884544160
	01/2021 in Crmp No.733/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610
37	836/2021	1. P.Jai @ Jeyasuthan, S/o. Parthiban 2. S.Arun, S/o. Selvaraj 3. Antani @ Anthoniraj S/o. Charlas, 4. T.Rajan, S/o. Thangapandian	65/2020	CCB, Madurai City	120(B), 465, 467, 468, 471, 420, 447, 294(b) 506(ii) IPC	AB	A.Jeyaram 9843071518
	01/2021 in Crmp No.836/2021	R.Ramalingam, S/o. (Late) Ramalingam Pillai	65/2020	CCB Madurai	120(b) 465 467 468 471 420 447 294(b) 506(2) of IPC	INTERVE NER	N.Sathish Babu 9443572610

38	793/2021	M.Karthickraja, S/o.Mariyappan	52/20 20	CCB P.s.,	120(B) 416 420 OF ipc	AB	S.Ganesh 9976142504
39	1256/2021	J.Vinoth S/o.R. Jayapalan	160/ 2021	Sellur	341,294(b),3 07 of IPC	AB	K.Chandrakumar
40	1348/2021	S.Alagarsamy @ Raja S/o. Subbaiah	25/20 21	K.Pudur	307,354(d) & 120(B) of IPC	AB	R.V.Parirajan
	01/2021 In Crmp No.1348/20 21	Govindaraj, S/o.Narayanasamy	25/20 21	K.Pudur	307,354(d) & 120(B) of IPC	INTERVE NER	S.Marshall
41	1413/2021	P.Karthik S/o.Pavuraj	23/20 21	Keeraithurai	294(b),224,5 06(ii) of IPC and Sec. 4 of TNPWH Act	AB	G.Guru Rajasekar
42	1418/2021	1.Suriyaprakash 2. Kogilavani	127/2 021	Jahindpuram Crime	406 420 506(i) of IPC	AB	R.John Jeyaseelan Jacop
	01/2021 in Crmp No.1418/20 21	Ratha Chellammal	127/2 021	Jahindpuram Crime	406 420 506(i) of IPC	INTERVE NER	S.White Kennedy

43	1464/2021	1. Alagumurugan, S/o. Mani @ Mani Andar 2. Vickram, s/o. Gunasekaran	50/20 21	Sholavandan	294(b), 323, 3 26, 506(ii) of IPC	AB	I. Kannan
44	1465/2021	1. N. Raja, S/o. P. Namasivayam 2. T. Balaji, S/o. Thiraviyam 3. M. Abdul Riyaz, S/o. Mohamed Sharif 4. P. Nagarajan, S/o. N. Pandiyan 5. S. Ipthikar Ahamed, S/o. Mohamed sherif	238/2 021	Anna nagar	147, 148, 341, 294(b), 323, 5 06(ii) of IPC	AB	J. William Christopher
45	1466/2021	1. Kasimayan, S/o. Andi 2. Andi, s/o. Suruli Andi Thevar	36/20 21	Sindhupatti	294(b), 323, 3 24, 506(ii) and sec 4 of TNPWH Act	AB	K. Ramasamy
46	1467/2021	Vengateshwaran, s/o. Pachamuthu	377/2 020	Melavalavu	294(b), 323, 3 24, 429, 506(i i) of IPC	AB	A. Arumugam
47	1468/2021	Subbaiah, S/o. Duraisamy	64/20 21	Silaiman	420, 109 of IPC and sec 67 It Act 2008	AB	Dr. R. Kanagavelpan dian
48	1469/2021	Santhosh, S/o. Balamurugan	54/20 21	Peraiyur	294(b), 452, 3 24, 506(ii) of IPC and 4 of TNPWH Act	AB	PAT. S. Iyappa Karth irvel

49	1470/2021	1.A.Kesavarajan, S/o.Alagar 2.A.Amutha, W/o.Alagar 3.M.Uma Devi, W/o.Murugan	3/2020	DCB Crime Branch	120(B) 406 420IPC	AB	M.Sangili
50	1471/2021	1.Ajith @ Ajithkumar, S/o.Ayyanar 2.Palani, S/o.Muthukaruppu 3.Naveenkumar, S/o.Nalliyappan 4.Pooviah, S/o.Karuppaiah 5.Nalliyappan, S/o.Chinnaiah	42/2021	Keelavalavu	147,148,341 ,294(b),323, 324 & 506(ii) of IPC	AB	R.Tamilselvi

CONDITION RELAXATION PETITION

SI No	CrIMP No	Accused Name	Cr. No	P.S	Sec.	Advocate Name
51	1472/2021	Pitchaimuthu,S/o.Bose	2/2021	Nagamalaipu dukottai	341,294(b),336 and 506(ii) of IPC	R.Muthupandi
52	1473/2021	A.Mohammed Asarudeen, S/o.Akbar Ali	38/2020	DCB Madurai	406,420,468 and 471 of IPC	G.Muthu
53	1474/2021	Gunasekaran, S/o.Selvakumar	13/2021	Perungudi	399 of IPC	R.Balamuruganantham
54	1475/2021	1.Sundaripandi, S/o.Muthumayan 2.Mayakkal, W/o.Muthumayan 3.Singam, S/o.Periyakaruppan	2073/2020	Usilampatti Town	294(b),323,324,an d 506(ii) of IPC and Sec 4 of TNPWH Act	M.Kubendiran

55	1476/20 21	1.Parthiban, S/o.Murugaiyan 2.P.Poongodi, w/o.Parthiban 3.Anbarasan, S/o.Murugaiyan	102/2020	K.Pudur	406,420,506(ii) of IPC and Sec 120(b) of IPC	V.Saravanan
56	1477/20 21	1.P.Prema, W/o.Pitchai 2.T.Senthamari, W/o.Thamaraimanalan	1289/2020	Appan Thiruppathi	294(b),323,324,30 7, 506(i) of IPC and 4 of TNPWH Act	C.S.Ravichandran
57	1478/20 21	A.Chandradevi, W/o.P.Alagarsamy	32/2020	Andi-land Grabbing(Sp ecial) Cell)Madurai	465,467,468,471 and 120(b) of IPC	R.Narayanan
58	1479/20 21	1.Rajendran, S/o.Pandidurai 2.Murugesan, S/o.Duraipandi	32/2020	Andi-land Grabbing(Sp ecial) Cell)Madurai	465,467,468,471 and 120(b) of IPC	R.Narayanan
59	1480/20 21	1.P.Navaneethaperumal , S/o.Pandi 2.P.Duraimurugan, S/o.Pandi	1040/2020	Keelavalavu	294(b),323,324 and 506(ii) of IPC r/w sec 4 of TNPWH Act	P.Raja
60	1481/20 21	1.Annai Siva @ Sivakumar, s/o.Ayyakkannu 2.Karthi @ Andi Ambalam @ Karthikeyan, S/o.Sethuraman	2740/2020	Sellur	147,148,342,294(b) ,323,324,506(ii)of IPC & Sec 4 of TNPWH Act	I.Kannan
61	1482/20 21	1.Mookiah, S/o.Nayinar 2.Vetrikumar, S/o.Karuppu 3.Ananthakumar, S/o.Vellaichamy 4.Patchaiyappan, S/o.Bose 5.Kannan, S/o.Mookan	1906/2020	Alanganallur	147,148,294(b),15 3(A),324,336,307 IPC and Sec 4 of TNPWH Act	S.Rajasekaran

TIME EXTENSION PETITION

62	1400/2021	T.Dharmarajan S/o.ThirumeniPillai	1342/2020	Subramaniya puram	294(b),323 and 506(i) of IPC	K.Manvalan
63	1483/2021	1.M.Sonaimuthu, S/o.K.Mani 2.M.Mathalaimuthu S/o.K.Mani 3.M.Ayyappan, S/o.K.Mani	155/2020	Thideernagar	143,447,427,506(i) of IPC and Sec.3 of TBPPDL Act	N.Rajaji

AMENDMENT PETITION

64	1484/20 21	1.Sahaya Arul, S/o.Soosai Anthony 2.Ramar, S/o.Ramachandran	1465/2020	Perungudi	147,148,427,452,3 42,324,302 and 506(2) of IPC	R.Vinothkumar
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RETURN OF PROPERTY

65	1270/2021	G.Kameshwaran, S/o.Govindhan	1718/2020	Vadipatti	451,457	M.Thiyagarajan
66	1485/2021	Senthamarai, W/o.Pounpandi	3/2021	Saptur p.s.	451,457	G.Murugesan

SUSPENSION OF SENTENCE

67	Crmp No.1244/20 21 & CRLR No.25/2021	Karuppasamy @ Moottai, S/o.Velmurugan	-	Sellur (L&O)	B.Murugan
68	Crmp No.1245/20 21 & CRLR No.26/2021	Siva @ AnjanSiva, S/o.Murugan	LIR No.38/2020	Thdeer Nagar (L&O)	R.John Jeyaseelan Jacop
69	Crmp No.1316/20 21 & CRLR No.28/2021	Kalidoss @ Pallukalidoss, S/o.Murugan	LIR No.16/2020	Thideer Nagar	S.Rajasekaran
70	Crmp No.1317/20 21 & CRLR No.29/2021	Akash Raghupathi, S/o.Muniasamy	-	Avaniyapuram	S.Ayyapparaja
71	Crmp No.1318/20 21 & CRLR No.30/2021	Saravanan @ Saravanakumar, S/o.Kasipandi	-	Mathichiyam (L& O)	S.Ayyapparaja
72	Crmp No.1319/20 21 & CRLR No.31/2021	Markanda Boopathy, S/o.Murugan	-	Mathichiyam	D.Sumathi
73	Crmp No.1320/20 21 & CRLR No.32/2021	Moorthy, S/o.Manoharan	-	S.S.Colony	M.Ganeshkamu